



2025:DHC:11138-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 8795/2024**

DHIAN SINGH

.....Petitioner

Through:

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Jagdish Chandra Solanki, CGSC with Ms. Maanya Saxena and Mr. Siddharth Bajaj, Advs. for UOI with Major Anish Muralidhar (Army)

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

09.12.2025

C. HARI SHANKAR, J.

1. None appears for the petitioner. None appeared for the petitioner on the last date of hearing either.

2. The writ petition is dismissed in default and for non prosecution.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

DECEMBER 9, 2025/aky